

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1387

ANSWERED ON:24.11.2016

Audit under MGNREGS

Bhaleram Shri Dharambir

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether the Union Government have audited the accounts of MGNREGS in various States;

(b) if so, the details thereof and irregularities or fraudulent activities, if any, found thereon State/UT-wise; and

(c) if not, the steps proposed to be taken by the Union Government to audit the account to ensure that the benefits are reaching the targeted population and to find out the misuse of funds?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a) & (b): The Comptroller and Auditor General of India (CAG) has conducted performance audit of the implementation of Mahatma Gandhi National Rural Employment Scheme. The last performance audit was conducted from February to September, 2012. The important findings of performance audit are as under:

(i) Information, Education and Communication (IEC) plans were not formulated in 12 States and two UTs. Shortfalls in utilisation of IEC funds were also noticed

(ii) Four States had not appointed dedicated Gram Rozgar Sahayaks.

(iii) Job cards were not issued to 12,455 households in six States.

(iv) In 12 States and one UT, cases of the material cost exceeding the prescribed ratio were noticed.

(v) Non-payment/ under payment of wages in 14 States.

(vi) Works were incomplete despite passage of significant time, rendering the expenditure unfruitful.

(vii) In 10 states and 4 UTs, the State Governments had not constituted Social Audit Units.

(viii) Deficiencies, relating to both non-maintenance and incorrect maintenance of prescribed basic records were noticed.

(ix) Substantial differences between the data uploaded in the MIS and actual information available with Directorate/ DPC.

(c): Does not arise.
